

	1	2	3	4	5
7.	Hindustan Motors with Mitsubishi Motor Corpn. of Japan.	10%	250.00 (Ist Phase) 350.00 (IInd Phase)	30,000 (Petrol)	1997-98
8.	Sipani Automobiles with M/s. Rovers Group Ltd. of UK	2.59%	104.00	15,000 (Petrol)	The company was to launch production in 1995-96 but has not done so.
9.	Hyundai Motor Company, Korea	100%	2450.00 (Ist Phase) 1400.00 (IInd Phase)	1,00,000 (Petrol)	1997-98
10.	Hero Cycles Ltd. Ludhiana with BMW Germany.	51%	270.00	10,000 (Petrol)	1997-98
11.	Kamal Sabre Motors Ltd. with JD Automotive Design of South Africal and Sabre International Corpn. of UDA (Sports Car)	100% EOU	4.50	720 (Petrol)	Not indicated
12.	Maruti Udyog Limited with Suzuki Motor Co. of Japan	50%		2,50,000 (Petrol)	Esteem, Zen Gypsy

**Reintroduction of CCS for Exports**

4347. SHRI RAMESH CHENNITHALA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government to propose to reintroduce the cash compensation scheme (CCS) to boost the export of the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c) No, Sir. There is no proposal to reintroduce cash compensatory support scheme which in the light of substantial liberalisation of the trade regime and total convertibility on trade has become redundant. However, existing Export Promotion Schemes which appear in the Export & Import Policy 1992-97 are being fine tuned to help boost exports.

[Translation]

**Closure of Textile Mills**

4348. SHRI VIJAY GOEL : Will the Minister of TEXTILES be pleased to state :

(a) the number of big textile mills closed in Delhi

during the last year till now; and

(b) the amount paid by the Government for the rehabilitation of thousands of employees of those industries under Textile Workers Rehabilitation Fund Scheme ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) As on 31.12.96, 2 Cotton/Man-Made Fibre Textile Mills were reported to be closed in Delhi.

(b) These mills are not eligible for relief under the Textile Workers Rehabilitation Fund Scheme.

**Textile Processing Industries**

4349. SHRI SATYA DEO SINGH :  
SHRI LAKSHMAN SINGH :

Will the Minister of TEXTILES be pleased to state :

(a) whether the Government propose to modernise the textile processing industries;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard ?

THE MINISTER OF (SHRI R.L. JALAPPA) : (a) to (c) A proposal is under consideration to facilitate modernisation of the textile processing industry through technological upgradation.